

### Central Administrative Tribunal Principal Bench: New Delhi

O.A. NO. 299/2002

New Delhi this the 20th Day of November, 2002

# Hon'ble Dr. A. Vedavalli, Member (J)

Kailash Rai,
S/o Shri Ram Dev Rai,
R/o HH-D (II), 3, Chiriya Colony,
IARI Pusa and Others.

(None for the applicant even on second call)

#### Versus

1. Indian Agriculture Research Institute (IARI),
Through its Director,
Pusa, New Delhi.

M/s Garden View Land Scope Pvt. Ltd.,
 C/o IARI, Pusa,
 New Delhi-110 012. (Old Contractor)
 Shri Y.P. Singh

3. Shri Y.P. Singh
Green Ways Nursery,
15 Aurundo Apartments,
Adhchini,
New Delhi-110 017.

(By Advocate: Ms. Geetanjali for Pawan Upadhayay)

## ORDER (Oral)

## By Hon'ble Dr. A. Vedavalli, Member (J)

It is seen that none appeared for the applicant even on the second call. It is seen that none has been appearing on behalf of the applicant even on several occasions also viz. 8.8.2002, 24.9.2002 and 23.10.2002.

2. In the circumstances, it appears that applicant is not interested in pursuing this OA. OA is, therefore, dismissed for default and for non prosecution.

(Dr. A. Vedavalli)
Member (J)